

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3892
ANSWERED ON:24.08.2004
NAGARJUNA POWER PROJECT
Gowda Shri D.V. Sadananda

Will the Minister of POWER be pleased to state:

- (a) whether the Government has given any approval to Nagarjuna Power Project as a Mega Power Project;
- (b) if so, the details thereof;
- (c) whether any concessions/grants is being offered by the Government for the purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : An in-principle approval for mega power project status has been conveyed to the project, subject to other conditions laid down in the mega policy being fulfilled.

(c) & (d) : For mega projects, the import of capital equipments is free of customs duties and the domestic bidders get deemed export benefits as per the EXIM (Export- Import) policy. In addition, an income tax holiday of 10 years can be claimed by promoter in any block of 10 years within the first 15 years.